

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N.	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Sachin Sood, DJ-01	Ms. Mahima Rai Singh, DJ-02	Ms. Ruchika Singla PO-MACT-01
2	Ms. Mahima Rai Singh, DJ-02	Ms. Mayuri Singh, DJ-03	Ms. Pooja Aggarwal PO-MACT-02
3	Ms. Mayuri Singh, DJ-03	Sh. Neeraj Sharma, DJ-04	Sh. Virender Negi, DJ-05
4	Sh. Neeraj Sharma, DJ-04	Sh. Virender Negi, DJ-05	Ms. Shivali Sharma, DJ-06
5	Sh. Virender Negi, DJ-05	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kr. Laka, DJ-07
6	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kr. Laka, DJ-07	Sh. Rakesh Kr.Sharma, DJ-08
7	Sh. Naresh Kumar Laka, DJ-07	Sh. Rakesh Kr.Sharma, DJ-08	Sh. Vinay Singhal, DJ-09
8	Sh. Rakesh Kr. Sharma, DJ-08	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10
9	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anand, DJ-11
10	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anand, DJ-11	Ms. Shagun Sharma, DJ-12
11	Sh. Sumeet Anand, DJ-11	Ms. Shagun Sharma, DJ-12	Sh. Tarun Yogesh, DJ-13
12	Ms. Shagun Sharma, DJ-12	Sh. Tarun Yogesh, DJ-13	Sh. Chander Mohan, DJ-14
13	Sh. Tarun Yogesh, DJ-13	Sh. Chander Mohan, DJ-14	Sh. Anil Kr. Paswan, DJ-15
14	Sh. Chander Mohan, DJ-14	Sh. Anil Kr. Paswan, DJ-15	Sh. Pankaj Arora, DJ-16
15	Sh. Anil Kr. Paswan, DJ-15	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01
16	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01	Ms. Mahima Rai Singh, DJ-02
17	Ms. Ruchika Singla PO-MACT-01	Ms. Pooja Aggarwal PO-MACT-02	Ms. Mayuri Singh, DJ-03
18	Ms. Pooja Aggarwal PO-MACT-02	Ms. Ruchika Singla PO-MACT-01	Sh. Neeraj Sharma, DJ-04

Note:- In case any District Judge/ Link Officer mentioned above, is not available, the senior-most available Judicial Officer shall look after the miscellaneous work.



(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge (HQs)

234B

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No. \_\_\_\_\_/F.1(3)/Gaz/2026

Dated \_\_\_\_\_

Sub:- Link District Judges/PO-MACT (Central).

05 MAY 2026

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admin. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The In-Charge, lock-up, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I, Branch (Central) for uploading on LAYERS.

*Abhandul*

Principal District & Sessions Judge (HQs)  
Delhi

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